

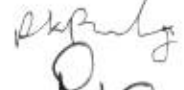

Allahabad Bench

CP No. (IB) 99/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2019

NAME OF THE COMPANY: Kesho Packaging Pvt Ltd V/s Fryo Foods Pvt Ltd

SECTION OF I & B CODE: 9 IBC

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|----------------|--------------------|-----------------------|---|
| 1. | | | Ashok Kumar Pandey |  |
| 2. | Anshul K Singh | Adv. | op. Coedhs |  |

CP No.(IB)99/ALD/2019

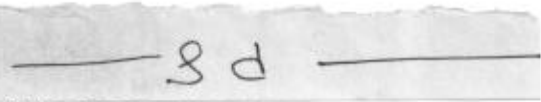
Sh. Anshul Kumar Singhal, Advocate for the petitioner and Sh. Ashok Kumar Pandey, Advocate for the respondent are present.

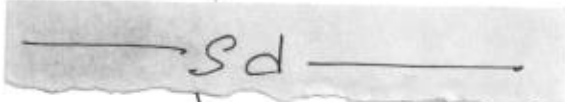
Respondent not filed reply and seeks one week time for filing reply. However, learned counsel appearing for petitioner opposed the same.

Hence, respondent is granted liberty to file reply by the next date of hearing as a last chance.

List the matter on 21st August, 2019.

Dated: 09.08.2019


SAROJ RAJWARE
MEMBER (T)


A.R.K. SINHA
MEMBER (J)

Typed by:
Shubham Kumar Singh
(P.S.)